

12.10 1/2 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

[English]

**Tenth Report**

CH. RAM PRAKASH (Ambala): I beg to present the Tenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sitting of the House.

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12.11 hrs.

STATEMENT *RE* MINIMUM SUPPORT PRICE OF *Toria* CROP OF 1987-88

[English]

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON): Sir, as announced earlier on 12th instant, the Government have fixed the minimum support price of *Toria* crop of 1987-88 to be marketed in 1987-88 season itself at Rs. 400 per quintal. The price fixed for 1987-88 season is higher by Rs. 25 per quintal than that of the last year. The price has been fixed at a higher level to provide incentive to the producers to increase the production of oilseeds.

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12.12 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): With

your permission, Sir, I rise to announce that Government Business in this House during the week commencing today will consist of:-

- (1) Further consideration and passing of the Railway Claims Tribunal Bill, 1987 and the Metro Railways (Construction of Works) Amendment Bill, 1987, as passed by Rajya Sabha.
- (2) Consideration and passing of:-
  - (a) The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1987.
  - (b) The High Court Judges (Conditions of Service) Amendment Bill, 1987.
  - (c) The Repealing and Amending Bill, 1986, as passed by Rajya Sabha.
  - (d) The Parsi Marriage and Divorce (Amendment) Bill, 1987, as passed by Rajya Sabha.
- (3) Discussion and Voting on the Supplementary Demands for Grants (General) for 1987-88.
- (4) Consideration and passing of the following Bills, as passed by Rajya Sabha:-
  - (a) The Authorised Translations (Central Laws) Amendment Bill, 1987.
  - (b) The Equal Remuneration (Amendment) Bill, 1987.
  - (c) The All India Council for Tech-